

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 222
(IB)-531(ND)2018
IA-5354/2023

IN THE MATTER OF:

M/s. Siddhi Vinayak Power Generation & ... Applicant/Petitioner
Distributors Pvt. Ltd.

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 18.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liq. : Adv. Aditi Sharma

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 01.05.2024.

Sd/-
(COURT OFFICER)